

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 179 of 2011

Dated: 6th January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Power Grid Corporation of India **Appellant (s)**

Versus

C.E.R.C. & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Sneha Venkataramani

Counsel for the Respondent(s) : Mr. Vallinayagam, Adv. for R-5.

ORDER

Learned counsel for the appellant has filed affidavit of service. Mr. Vallinayagam, learned counsel appearing for the respondent no.5 presses for time to file reply along with affidavit. Time is granted.

Post the matter on **2nd February, 2012.**

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

rkt/ks